

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 18398 Library/Books/Quotation/2015

Dated, Delhi the 04 AUG 2015

To

The Website Committee,  
Tis Hazari Courts,  
Delhi.

**Sub.: - Regarding Quotation for the Law Books and General Books.**

Sir/ Madam,

I am directed by the Ld. Chairperson of Centralized Library Committee to request you to kindly put the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts Delhi.

Thanking you,

Yours faithfully,

*Neelam*  
*04/8/15*  
(NEELAM PANDEY)

Incharge Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As Above.**

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## NOTICE

**Sub.: -Regarding Quotation for the Law Books and General Books.**

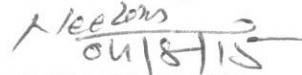
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Thanking you,

Yours faithfully,



(NEELAM PANDEY)

Incharge Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**

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